

Annexure-5

Name of the Corporate Debtor: K S Oils Limited - In Liquidation; Date of commencement of liquidation: 16.03.2021; List of stakeholders as on: 03.02.2023

List of Operational Creditors (Government Dues)

(Amount in INR)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)					
1	Commissioner of Commercial Taxes, Govt of West Bengal			78,691,122.00	78,406,707.00	Statutory Dues			5.65		284,415.00		
2	ITO (TDS), Ujjain (M. P.)			8,660.00	8,660.00	Statutory Dues			0.00		-		
3	DCIT (TDS), Bhopal			4,560.00	4,560.00	Statutory Dues			0.00		-		
4	Subhash Chandra, Dy Commissioner of Customs, EPCG Monitoring Cell			88,577,201.00	88,577,201.00	Statutory Dues			6.38		-		
5	Assistant Commissioner, CGST & Central Excise, Division-II, Gwalior			62,319,653.00	62,319,653.00	Statutory Dues			4.49		-		
6	Commercial Taxes Officer, Circle D, Jodhpur			16,305,242.00	16,305,242.00	Statutory Dues			1.18		-		
7	CEO, Haldia Development Authority			36,531,703.00	36,531,703.00	Dues towards Water supply charges, Lease rent and Way-leave licences			2.63		-		
8	Commercial Taxes Officer, Circle Guna			232,098,947.00	232,098,947.00	Statutory Dues			16.73		-		
9	Board of Trustees for the Port of Syama Prasad Mookerjee Port (Haldia Dock Complex)			9,710,815.00	8,749,262.00	Dues towards Way-leave licence fees			0.63		961,553.00		
10	Commercial Taxes Officer, Circle Morena			1,309,201,456.00	797,332,378.00	Statutory Dues			57.46		511,869,078.00		
11	Commercial Taxes Officer, Ratlam, Circle-1			28,848,710.00	28,848,710.00	Statutory Dues			2.08		-		
12	The Commissioner, Custom House, Kandla			31,963,449.00	-	Statutory Dues			-		31,963,449.00		
13	GM(O&M), MPMKVCL, Circle Guna			16,392,074.00	16,392,074.00	Dues towards power bills			1.18		-		
14	EPFO/RPFC-II, RO-Gwalior for Morena Oil Division (Estb. Code MP/GWL/7565)			13,002,705.00	13,002,705.00	Employees' provident fund amount and pension amount not deposited by the establishment to the EPFO			0.94		-		
15	EPFO/APFC (Compliance), RO-Gwalior for Morena Vanaspati Division (Estb. Code MP/GWL/15333)			530,342.00	530,342.00				0.04		-		
16	EPFO/APFC (Compliance), RO-Gwalior for Guna (Estb. Code MP/GWL/15759)			2,962,146.00	2,962,146.00				0.21		-		
17	EPFO/RPFC-II, RO-Kota for Kota (Estb. Code RJ/KOT/11873)			2,018,593.00	2,018,593.00				0.15		-		
18	EPFO/RPFC-II, RO-Ujjain for Ratlam (Estb. Code MP/UJJ/24093)			774,369.00	774,369.00				0.06		-		
19	EPFO/RPFC, RO-Kolkata for Haldia (Estb. Code WB/CAL/48953)			2,694,662.00	2,681,244.00	Employees' provident fund amount and pension amount including Interest U/s 7Q and Penal Damage U/s 14B not deposited by the establishment to the EPFO			0.19		13,418.00		
20	EPFO/RPFC-II, RO-Gwalior for Morena Oil Division (Estb. Code MP/GWL/7565)			10,396,543.00	-	Claim towards interest U/s 7Q for belated payments of EPF/EPS contribution			-		10,396,543.00		
21	EPFO/RPFC-II, RO-Gwalior for Morena Oil Division (Estb. Code MP/GWL/7565)			12,555,171.00	-	Claim towards penal damage U/s 14B for belated payments of EPF/EPS contribution			-		12,555,171.00		
	TOTAL			1,955,588,123.00	1,387,544,496.00				100.00		568,043,627.00		